

Seventeenth Loksabha

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Title: Request to focus on Bamboo and Coconut as alternative and sustainable crop.

SHRI GAURAV GOGOI (KALIABOR): Sir, I rise to speak in support for our new national climate change legislation in India. Such a legislation should propose a national framework for adaptation and emission applicable to the Union Government, State Government, municipalities, cities, and also the private sector. To drive this framework, there should be a national commission that is accountable to Parliament which also has the responsibility to coordinate the action plans at the national level and at the State level. The statutory bodies like Central Pollution Control Board and Commission for Air Quality Management need greater funds but, alas! in this budget, they have seen their funds reduced. Private sector companies must also play a part, report the emissions, factor in the carbon in their plans, and make environmental goals, social goals and governance goals as part of their annual plans.

Sir, as we phase down from coal, skilling and livelihood generation for green jobs must be in consultation with the Indian workers. There is a need to value and preserve the biodiversity, especially in Northeast India. Instead of ruining Northeast India with palm oil plantations, we should focus on bamboo and coconut as alternative and sustainable crops. Only through a National Climate Change Act can India achieve the commitments both outlined in Paris NBCs and in recent Glasgow Summit.